

**CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO - 3

Excise Appeal No. 11084 of 2016-DB

(Arising out of OIA- CCESA-VAD-APP-II-MM-03-2016-17 dated 18.04.2016 passed by Commissioner of Central Excise, Customs and Service Tax-Bharuch)

Gujarat Guardian

...Appellant

-Versus-

C.C.E. & S.T.- Bharuch

...Respondent

Present For the Appellant : Shri S.J. Vyas, Advocate

Present For the Respondent : Shri S.N. Gohil , Authorised Representative

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

Date of Hearing/ Decision: 19/11/2019

The appeal is disposed of. For order, see order of date in Excise Appeal no.
10246 of 2014.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

Diksha